

(c) by when the feasibility report for setting up a refinery at Karnal will be ready; and

(d) what will be the capacity of the Karnal refinery?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) and (b) The designed capacity of the Mathura Refinery is 6 million tonnes per annum. The refinery is presently operating at a throughput level of about 4 to 4.5 million tonnes per annum. The designed capacity is expected to be attained by the 1st quarter of 1983.

(c) The feasibility report for setting up of Karnal refinery is expected to be ready shortly.

(d) The capacity envisaged for the Karnal refinery is 6 million tonnes per annum.

Oil refinery at Mangalore

1167. **SHRI B. IBRAHIM:** Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 952 given in the Rajya Sabha on the 19th July, 1982 and state:

(a) whether Government have since finalised the reports regarding the exact location and the extent of land required for establishing an oil refinery at Mangalore; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

Supply of LPG in rural areas

1168. **SHRI SHIVA CHANDRA JHA:** Will the Minister of ENERGY be pleased to state:

(a) whether Government have any plan for the supply of LPG in the rural areas of the country;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (c) According to the plans drawn up by the oil industry with the completion of 1980-81, 1981-82 and 1982-83 rosters for appointment of dealers, all towns with population above 50,000 and all district headquarters would be covered for supply of LPG. With the completion of 1983-84 roster, a large number of towns with a population of 20,000 would also be taken up. Subsequently it would be possible to extend supply of LPG to the rural areas depending on product availability and potential in the rural areas. Presently, wherever feasible rural areas on the periphery large towns are supplied LPG by the existing distributors, keeping the safety aspects in mind.

Energy generation in Private Sector

1169. **SHRI SHYAM SUNDAR MOHAPATRA:** Will the Minister of ENERGY be pleased to state:

(a) what is the State-wise power position vis-a-vis ratio of power failure; and

(b) whether there is any scheme to allow the private Sector to have their own power plants to augment power generation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The power position in the country is much better as compared to last year. A statement showing the state-wise power supply position in the country, which also gives surplus/shortage during April to Sept. 1982 is attached. (See Appendix CXXIV, Annexure No. 77).

(b) The following two proposals received from existing private sector companies are under techno-economic examination in the Central Electricity Authority:—

(i) Proposal from M/s. Calcutta Electric Supply Corporation for installation of 2x60 MW units as replacement of some of their existing units.

(ii) Proposal from M/s. Tata Electric Companies for installation of second unit of 500 MW as replacement of 3 x 62.5 MW old sets.

Setting up Training Institute at Maldah

1170. SHRI KALYAN ROY:
SHRI HAREKRUSHNA MAL-
LICK;

Will the Minister of ENERGY be pleased to state:

(a) whether Government have received two representations dated 27th August and 25th September, 1982 from a Member of Parliament regarding setting up of a Training Institute at Maldah for mining Sirdars, Overmen etc. in coal mines in violation of all norms and principles and financial sanction;

(b) if so, what are the details of these two representations;

(c) when was this decision taken and by whom and in which meeting of the Board Directors and how much money was sanctioned;

(d) what was the criterion for selecting Maldah and trainees;

(e) whether the present acting Chairman, CIL sent a telex dated the 2nd August, 1982 directing one officer to hire out a proper building within seven days and collect the names and details thereof;

(f) whether Government have fully investigated into this matter and if so, when and results thereof and if not, what are the reasons therefor; and

(g) whether any action has been taken against the Chairman, CIL and others who were responsible for this project and if not, reasons therefor?

1227 Rs.—5

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) It has been stated in these representations that a training institute is being set up at Maldah without any sanction or approval. It has also been suggested that if any training school is to be opened for Overman and Mining Sirdars it should be located in the mining region and there should be proper sanction and candidates be selected on the basis of merit.

(c) to (g) Information is being collected and will be laid on the Table of the House.

Fall in Production from underground coal mines

1171. SHRI KALYAN ROY:
SHRI HAREKRUSHNA MAL-
LICK:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to an editorial appearing in the 'Economic Times' dated the 30th August, 1982 captioned "Coal Quality" wherein it is stated "Coal output from underground mining has declined in absolute terms since 1977-78; it is difficult to explain the fall in output of coal from underground mines against the background of the investment that has gone into such mines";

(b) if so, what are the details in this regard;

(c) what is underground and open cast production separately, company-wise, from 1977-78 to end of 1982 year-wise and grade-wise;

(d) how much investment has been made for underground coal mines and opencast mines separately 1978, 1979, 1980, 1981 and 1982 year-wise and company-wise; and